

has issued advisory to all State Governments/UTs to take suitable preventive measures in and around foreign missions, tourist spots and community facilities frequented by foreigners to avoid any untoward incident. The States/UTs have also been advised to review intelligence about ISIS activities to identify plans, targets, areas vulnerable to attack by terrorist organizations and to take appropriate action to neutralize potential threats, if any.

National authority to combat trafficking

1190. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the countries in South Asia serve as prominent origin, transit and destination for women and children being trafficked;

(b) whether Government proposes to establish a national authority to combat trafficking along the lines of the Narcotics Control Bureau and to establish anti-human trafficking units in all districts in the country; and

(c) if so, the details of the proposals and time-frame for the implementation of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Incidents have been reported wherein Nepali women and children have been trafficked to Middle East and other destinations through India.

(b) and (c) An inter-Ministerial consultation has been sought on the proposal for setting up of a national level coordination agency to be called 'Organised Crime Investigation Agency (OCIA)' to combat human trafficking and other organized crimes.

Government of India has released funds for setting up of Anti Human Trafficking Units in 270 districts of the country and guidelines are being revised to cover the remaining districts of the country.

Human trafficking in South Asia

1191. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that human trafficking in South Asia is often referred to as one of the fastest growing transnational organized crime;